

High Court of Karnataka,
Bengaluru,
Dated: 5th December 2022

NOTIFICATION NO. HCKB - 210 / 2022

1. Hon'ble Mr.Justice H.P.Sandesh will sit in Court Hall No. 13 at Principal Bench, Bengaluru at 1.00 PM on Tuesday the 6th December 2022 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice Sachin Shankar Magadum will sit in Court Hall No. 5 at Kalaburagi Bench at 2.30 PM on Tuesday the 6th December 2022 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 23 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 6th December 2022 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.